

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4246
ANSWERED ON:20.02.2014
SECURITY LAPSES
Punia Shri P.L.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of cases of security lapses reported to Directorate General of Civil Aviation (DGCA) during the last three years and the current year;
- (b) the action taken by DGCA in each of the cases;
- (c) whether any penalty was imposed by DGCA in such cases; and
- (d) if so, the details thereof?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) & (b): The subject matter of Civil Aviation Security is not under the purview of the Directorate General of Civil Aviation (DGCA). However, according to Bureau of Civil Aviation Security (BCAS), which is an attached office of Ministry of Civil Aviation and the regulatory authority for civil aviation security in the country, twenty-nine incidents of security lapses have been reported during the last three years, the break-up of which is as under:-;

(i) 2011 -	17
(ii) 2012 -	11
(iii) 2013 -	01
(iv) 2014 -	Nil
(till 17.02.2014)	

The cases of security lapses were brought to the notice of concerned agencies for taking action against the individual responsible for it.

(c): No, Madam.

(d): Does not arise.